

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

C.P.No.446/2000 in O.A.No.2434/2000

Hon'ble Shri Justice V.Rajagopala Reddy, VC(J)
Hon'ble Shri Govindan S. Tampi, Member(A)

New Delhi, this the 30th day of November, 2000

Smt. Sushila Kumari Sharma
w/o Shri T.C.Sharma
Music Teacher Kendriya Vidyalaya
Mathura Cantt. ... Petitioner

(By Shri D.N.Sharma, Advocate)

Vs.

1. Union of India through
Secretary
Ministry of Human Resources Development
Govt. of India
New Delhi.
2. Shri H.M.Caire
Commissioner
Kendriya Vidhyalaya Sangathan
10, Institutional Area
Saheed Jeet Singh Marg
New Delhi - 110 016. ... Respondents

O R D E R (Oral)

Justice V. Rajagopala Reddy:

Learned counsel for the petitioner seeks to withdraw the CP. The Contempt Petition is therefore dismissed as withdrawn. No costs.

(GOVINDAN S. TAMPI)
MEMBER(A)

Amrapurusham
(V.RAJAGOPALA REDDY)
VICE CHAIRMAN(J)

/RAO/